

Defective Case Register from 2025-03-29 to 2025-03-29

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/9657/2025	ASHESH KUMAR PRUSTY	2025-03-29	1.page nos.11 13 not legible.
2	D-WP(C)/12807/2025	GOUTAM KUMAR ACHARYA	2025-03-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Advocate welfare fee of Rs 50/- not paid .
3	D-WP(C)/12720/2025	DEBASISH HAZRA	2025-03-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-WP(C)/11167/2025	ASWINI KUMAR DASH	2025-03-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-FAO/12844/2025	CHANDRAKANTA NAYAK	2025-03-29	Put up for S.R. after filing of C.Copy of impugned order.
6	D-BLAPL/9629/2025	DIPANKAR ACHARYA	2025-03-29	G.R case number not mentioned in c .copy .
7	D-WP(C)/12973/2025	DEEPALI MAHAPATRA	2025-03-29	Pages 14 17 and 89 are not legible
8	D-BLAPL/9685/2025	RAKESH BEHERA	2025-03-29	1. page no not correct in index of annex.2 . Prayer not proper .
9	D-WP(C)/12853/2025	ANUPAM RATH	2025-03-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No 36 37 51 52 58 and 59 not neat and legible. 2. Code no may be 269900 in place of 209900.
10	D-CMP/12906/2025	GOUTAM KUMAR ACHARYA, (SR.ADV.)	2025-03-29	Correct nomenclature may be W .P(C) .
11	D-BLAPL/9706/2025	BIJAYA KUMAR RAGADA	2025-03-29	.Subject Code Not Furnished .
12	D-CMAPL/12778/2025	BISWAMBAR MOHANTY	2025-03-29	C.copy of dismissal order not filed
13	D-BLAPL/9660/2025	ASIT KUMAR JENA	2025-03-29	Date of Rejection order not tally with Index.
14	D-BLAPL/9645/2025	KISHORE KUMAR MISHRA	2025-03-29	Father name of petitioner in petition is Krushna Chandra Baral but in Rejection order is Dhusasan Baral.
15	D-BLAPL/9680/2025	TAPAN JYOTI PANI	2025-03-29	After filling of the C.copy SR will be made.
16	D-WP(C)/12759/2025	GOPINATH MISHRA	2025-03-29	.Receipt Showing Serv.copy To ct not Filed.
17	D-WP(C)/12927/2025	KSHIROD KUMAR SAHOO	2025-03-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

18	D-CRLMC/9442/2025	PRAMOD KUMAR ROUT	2025-03-29	Nomenclature not correctly furnished.
19	D-WP(C)/12741/2025	UMA CHARAN MISHRA	2025-03-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-WP(C)/12852/2025	MADHAB LAL AGARWAL	2025-03-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-FAO/12915/2025	TUSAR KUMAR MISHRA	2025-03-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Good ground certificate not furnished.
22	D-ABLAPL/9659/2025	AMIT MOHANTY	2025-03-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
23	D-WP(C)/12765/2025	AMIYA RANJAN SETHY	2025-03-29	Receipt showing service of copy on S C Transport not filed.
24	D-RSA/12886/2025	DILIP KUMAR SAHU	2025-03-29	1. Period of Delay 440 days. 2.D.C.Fee of Rs.294/- to be Paid.
25	D-ABLAPL/9665/2025	BAMADEV BARAL	2025-03-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
26	D-WP(C)/12860/2025	ABHILASH MISHRA	2025-03-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 17 not neat and legible
27	D-BLAPL/9647/2025	CHIRANJEEV BIDYABHUSHAN	2025-03-29	1. Declaration is not Signed by the Deponent. 2. Page 15 16 17 18 are not neat.
28	D-WP(C)/12848/2025	MADHAB LAL AGARWAL	2025-03-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-ABLAPL/9690/2025	PRADEEP KUMAR DASH	2025-03-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not correct and also authorization to swear affidavit on behalf of other petitioner not furnished in the affidavit.2. page no.13 partially neat.
30	D-ABLAPL/9642/2025	SANTOSH KUMAR SAMANTARAY	2025-03-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. . Provision of Law not correctly furnished.
31	D-WP(C)/12862/2025	KABIRAJ PRADHAN	2025-03-29	Age of the petitioner not tally in between cause title and affidavit
32	D-ABLAPL/9656/2025	ROHIT RANJAN RAY	2025-03-29	1.page no.6 not neat and legible.
33	D-BLAPL/9759/2025	LAXMI CHARAN BEHERA	2025-03-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code no. not furnished in index.

34	D-LAA/9103/2025	AJIT KUMAR RATH	2025-03-29	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. D.C.F. Rs. 115773/- to be paid. 1. Requisites not filed. 2. Awarded dated not furnished in Being aggrieved. 3. Certificate in support of good ground not furnished. 4. Synopsis and date chart not furnished in Index page. 5. Not properly Indexed. 6. Undertaking for filing of translated copy not filed. 7. name in capital Letters Enrolment numbers Mobile phone numbers of all the signing avocates not furnished in V. nama.
35	D-WP(C)/12820/2025	JYOTIRMAY GUPTA	2025-03-29	Annexure-6 does not tally with index .
36	D-BLAPL/9640/2025	BISHNU BRATA SINGH	2025-03-29	1. Address of petitioner in Petition Sankara is not tally with adresss in rejection order Sankana. 2. Page 11 partly not legible
37	D-ABLAPL/9630/2025	ARIJEET MISHRA	2025-03-29	Page -9 and 10 in annexure -1 not marked .
38	D-RSA/12538/2025	NIROD KUMAR SAHU	2025-03-29	Age of Appellant No-4 not mentioned in the Memo of Appeal.
39	D-CRLMC/9674/2025	DIPTIREKHA NANDA	2025-03-29	1. Petition not correctly addressed to Honorable Court 2. This case related to sexual offence the name of the victim and her address deleted from the petiton as per the standing order 3 of 2024 and put up for S.R thereafter
40	D-CRLMC/9315/2025	DEVASHIS PANDA	2025-03-29	1. Copy of order dt. 27.08.2023 mentioned in the para-1 line no.7, Para-3 line no.4 and 7 appears to be wrong.
41	D-BLAPL/9619/2025	ARIJEET MISHRA	2025-03-29	Name of Lower pending court not correctly mentioned in cause title.
42	D-WP(C)/12822/2025	JYOTIRMAY GUPTA	2025-03-29	Declaration not complete .
43	D-ABLAPL/9663/2025	DEBASISH SAMAL	2025-03-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
44	D-WP(C)/12880/2025	KULDEEP MOHANTY	2025-03-29	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
45	D-ABLAPL/9684/2025	JAYADEBA BEHERA	2025-03-29	G.R. no. in synopsis not tally with cause title.
46	D-CRLMA/9649/2025	SANTOSH KUMAR SAMANTARAY	2025-03-29	.Petition not correctly addressed to Honorable Court
47	D-WP(C)/12840/2025	JYOTIRMAY GUPTA	2025-03-29	In Declaration one sarat kumar Barad aged about 47 years who is not the Petitioner sworn affidavit and petitioner himself in the writ application

48	D-CMAPL/12782/2025	BISWAMBAR MOHANTY	2025-03-29	1.C.copy of dismissal order not filed
49	D-WP(C)/12780/2025	RABINDRA KUMAR PATNAIK	2025-03-29	date of order not correctly mentioned in index under annexure-2.
50	D-ABLAPL/9627/2025	SK. ZAFARULLA	2025-03-29	Page 7 is not neat
51	D-CMAPL/12745/2025	SIDDHANT SARANGI	2025-03-29	1.C.copy of dismissal order not filed 2.No C fee And Rs 50/- for HCBA not paid
52	D-WP(C)/12858/2025	MADHAB LAL AGARWAL	2025-03-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-BLAPL/9637/2025	MANORANJAN PADHY	2025-03-29	3-AUTHENTICATION FEE IS DEFICIENT. A.fee of Rs 8.80 paise to be paid on copy of deposition .
54	D-WP(C)/12878/2025	UPASANA BAL	2025-03-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-ABLAPL/9683/2025	PRADEEP KUMAR DASH	2025-03-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not correct in affidavit.
56	D-ABLAPL/9692/2025	SANGRAM MISHRA	2025-03-29	.Petition not correctly addressed to Honorable Court
57	D-WP(C)/12770/2025	MAHENDRA KUMAR PRADHAN	2025-03-29	1.Petition not correctly addressed to Honorable Court 2. I A petition not correctly addressed to Honble Court.
58	D-WP(C)/12814/2025	RABI NARAYAN PANDA	2025-03-29	.Subject Code Not Furnished .
59	D-WA/12755/2025	BANSHIDHAR SATAPATHY	2025-03-29	Put up for SR after filing of C copy of impugned order and Annexure-5 date of order wrongly furnished in Index
60	D-ABLAPL/9622/2025	KANANBALA ROY CHOUDHURY	2025-03-29	Provision of Law is incorrect
61	D-ABLAPL/9632/2025	RAMDAS ACHARY	2025-03-29	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Full order copy in ABLAPL -13370/2024 not filed in annexure - 3
62	D-CRLMC/9618/2025	SANGRAM KESHARI MISHRA	2025-03-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
63	D-CRLMC/9724/2025	BHARAT BHUSAN ROUTRAY	2025-03-29	.Receipt Showing Serv.copy To Vigilance not Filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 29-03-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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